

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 427 of 2020

IN THE MATTER OF:

S Sudeep

...Appellant

Versus

Dhanlakshmi Bank Ltd. & Anr.

...Respondents

Present: -

**For Appellant: Mr. S. Gowthaman, Mr. Ashish Makhija, Ms. Sweta Rana
and Ms. Neha Santani, Advocates.**

**For Respondents: Mr. Ashwini Kumar Singh and Mr. P. V. Dinesh, Advocates
for R-1.**

Mr. Raju P.K. (RP).

O R D E R

(Virtual Mode)

18.03.2021 In terms of the order dated 15.02.2021 the Respondent No. 1-
Dhanlakshmi Bank Ltd. has filed Reply Affidavit on 11.01.2021 which has
already taken on record.

2. From the perusal of the record it appears that one I.A. No. 1228 of 2021
was filed on 02.03.2021 by Mr. S. Gowthaman, Mr. Thomas Franklin Caesar,
Ms. M. Venmani, Mr. G. Suvin Kumaran and Mr. Arun Kumar, Advocates which
has not been listed today. Learned Counsel for the Appellant is present.

3. Further, Mr. Ashish Makhija, Advocate appears and submits that vide
Diary No. 01356 he has filed Interlocutory Application along with fresh
Vakalatnama. However, it is not available on record. Registry is directed to trace
and place on record.

4. Resolution Professional is also present.

Cont.....

5. List both these I.As bearing no. I.A. No. 1228 of 2021 and I.A. vide Diary No. 01356 'For Admission (After Notice)' on **6th April, 2021**.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ R.R. /